

Sixteenth Loksabha

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Title: Issue regarding alleged horse trading in Karnataka.

श्री मल्लिकार्जुन खड़गे (गुलबर्गा): मैडम स्पीकर, मैं आपकी नोटिस में लाना चाहता हूँ। कर्नाटक में बीजेपी सरकार ...(व्यवधान)

SHRI PRALHAD JOSHI (DHARWAD): Madam, it is a local issue ...(Interruptions)

SHRI MALLIKARJUN KHARGE : What local? ...(Interruptions)

HON. SPEAKER: Let Mr. Kharge speak. I will allow you also. Do not worry.

... (Interruptions)

HON. SPEAKER: I will allow one of you to speak, but not like this.

... (Interruptions)

श्री मल्लिकार्जुन खड़गे : मैडम स्पीकर, वहां पर जो घटनाएं चल रही हैं, मैं खासकर आपकी नोटिस में लाना चाहता हूँ...(व्यवधान)

मैडम स्पीकर, मेरे कॉन्स्टिट्यूंसी के एक एमएलए को, जो मेरे पार्लियामेंट्री क्षेत्र में आता है-गुरमितकल, उस क्षेत्र के एक एमएलए को...* ने यह आश्वासन दिया है।...(व्यवधान)

HON. SPEAKER: * is not there. Do not take his name.

... (Interruptions)

श्री मल्लिकार्जुन खड़गे : दोनों के बीच में क्या बातचीत हुई है, मैं आपके नोटिस में पढ़ कर लाता हूँ...(व्यवधान)

HON. SPEAKER: Names will not go on record. Do not take his name please. He is not there. * is not there.

... (Interruptions)

SHRI MALLIKARJUN KHARGE : The audio clip of the conversation involving BJP State President * and Raichur MLA * trying to lure *, son of JD(S) legislator * from Gurmitkal constituency.

Madam, the audio 1 says: “MLA: Please talk to me what you have intended to tell *saheb...*” ... (Interruptions)

HON. SPEAKER: No, are you keeping audio? You can say that it happened. Do not say ‘audio 1’ or ‘audio 2’. You can say all these things but he cannot say ‘audio 1’ or ‘audio 2’.

... (Interruptions)

SHRI MALLIKARJUN KHARGE : “...If it is confirmed, I can make arrangements to speak with *saheb*. ... (Interruptions) According to me, it is 10. Tomorrow, it will be three. ... (Interruptions) The number will be 15 and we will get the resignations. * will accept the resignations. ... (Interruptions) It is a Rs. 50 crore deal.” ... (Interruptions)

KUMARI SHOBHA KARANDLAJE (UDUPI CHIKMAGALUR): Shame on Congress and shame on JD(S)... (Interruptions)

SHRI MALLIKARJUN KHARGE : Then, an MLA from BJP says that * favours Congress. * will accept the resignations and will say it is a constitutional crisis. ... (Interruptions) He will get it done in the court. * everything done at high level.... (Interruptions)

HON. SPEAKER: Do not take names.

... (Interruptions)

SHRI MALLIKARJUN KHARGE : Even if, the Speaker creates a problem, he knows, ... (Interruptions) He openly said, the MLA said that * favours Congress MLA. * will accept the resignation and will say, it is a constitutional crisis... (Interruptions)

HON. SPEAKER: Do not involve these names. These persons are not there in the House. They do not come in this House. So, do not take names.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : He will get it done in the court....(*Interruptions*). * everything is done at high level....(*Interruptions*) Even if the Speaker creates a problem, he knows, what has to be done. ...(*Interruptions*)

HON. SPEAKER: Let him speak but there should be no name.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : Then, in audio-2, Madam,...(*Interruptions*) No, this is a fact that I am telling. ...(*Interruptions*)

HON. SPEAKER: No name, not a single name will go on record.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : "...* What are you doing? ...(*Interruptions*) Madam, speaker, he asked that boy. He asks from MLA's son: "What are you doing?" Then, that boy replied: "I am completely involved in politics, Sir." Then, that MLA says: "He manages the entire constituency. A dynamic leader, Sir.....(*Interruptions*) Then, that * said: "I learnt that you have come on a religious trip."

HON. SPEAKER: No name, not a single name will go on record. Those persons, who are not here, their names will not go on record.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : Then, * said: "What is your father's age?" Then, that MLA, * that boy said: "72, Sir." ...(*Interruptions*) Then, * said: "Will you stand for the election

if everything is right?" ...*(Interruptions)* He said all these things. He openly said, * "Two issues * anyway, you will take care of everything. ...*(Interruptions)* You come to Bombay. * has also reached Bombay. The other two will leave as soon as the Assembly gets over tomorrow. ...*(Interruptions)* If you and the other two join, there will be 13 or 14 people. We only need another person. It is a divine opportunity....*(Interruptions)* I will look after you as my son. Leave, that is it....*(Interruptions)* Once, I assure someone, there is no question of taking it back or deceiving. ...*(Interruptions)*"

* further said: "99 per cent by tomorrow evening. There will be 14 or 15 people and I will form the Government. ...*(Interruptions)*"

HON. SPEAKER: Why are you reading that point? Do not say something like that.

... *(Interruptions)*

HON. SPEAKER: No name will go on record.

... *(Interruptions)*

SHRI MALLIKARJUN KHARGE : Next, * said: "They will say membership cancellation and my father will have to listen to all these at this age. That is my fear, Sir." ...*(Interruptions)* Then, * said: "There is no value to what * talk. He is bombarding for the past three days that whip will be issued, membership will be gone. No one cares. Once I have assured. That is it."

HON. SPEAKER: Is this a * ? You are reading out. What is this? No, I am sorry.

... *(Interruptions)*

SHRI MALLIKARJUN KHARGE : He induced like that with Rs. 10 crore to that man.

He also said, "I will manage the Speaker; I will manage the judge'. ...*(Interruptions)* Two important things. ...*(Interruptions)* It is here. Further he said, "You do not worry. ... *"

have agreed to manage the Speaker and the Supreme Court also". ...(*Interruptions*) You have to listen to all this. ...(*Interruptions*) ... * said, "There is no value to what ... * says" ... (*Interruptions*)

HON. SPEAKER: He wants to say something. Okay, you have raised the matter. That is all.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : In one minute, I will finish. ...(*Interruptions*)

माननीय अध्यक्ष : यहां पूरा ...* तो नहीं पढ़ना है।

...(व्यवधान)

SHRI MALLIKARJUN KHARGE : Further, ... * also said, "There is no turning back once I have given my word. ...(*Interruptions*) I will give money. I will make you Minister ... (*Interruptions*)

HON. SPEAKER: I have ordered, no name will be there. What can I do? मैं किसी का मुँह तो नहीं पकड़ सकती हूँ।

...(व्यवधान)

SHRI MALLIKARJUN KHARGE : Then, ... * and myself will work in your favour. ... (*Interruptions*)

HON. SPEAKER: Do not take the names.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : ... * said, "Definitely. ... * has come and ... * and myself will work in your favour. Will make you win. Will beg for you. It will help you. It is your previous *janma's punya*. You will become a Minister." ...(*Interruptions*)

HON. SPEAKER: Nothing will go on record like this.

...(Interruptions)... *

SHRI MALLIKARJUN KHARGE : Then ... * said, “Whosoever comes with us, nearly 12 MLAs will be made Ministers and eight will be made Chairmen. ...(Interruptions)

HON. SPEAKER: Not like this. What are all these things happening? Your leader is speaking.

... (Interruptions)

SHRI MALLIKARJUN KHARGE : ... * openly said, “12 MLAs will be made Ministers and eight will be made Chairmen; be a Minister for one term. Not to worry. Ten will be given now. Government will be formed. You are like my own son. I give you hundred per cent assurance. Do not worry. Go to Bombay”. ...(Interruptions) This is the assurance given by ... * and he has taken openly names of ... * ...(Interruptions)

HON. SPEAKER: Do you want to speak or not? What is this? I am allowing you to raise the issue for one minute only, not more than that.

... (Interruptions)

HON. SPEAKER: Nothing will go on record like this.

...(Interruptions)... *

SHRI H.D. DEVEGOWDA (HASSAN): With the permission of the hon. Speaker, just I am going to add a few words to what Kharge *ji* has said. I am not going to refer to the audio, whatever it may be.

In 2009, in Karnataka, for the first time, the ‘Operation Kamala’ started. ... (Interruptions) I request the Government, this type of ‘Operation Kamala’ business should

not happen in the country to save democracy resigning today, and next morning taking oath as the Minister who resigned from Congress or JD(S).

Madam, 10 people, the Members from both sides, Congress and JD(S), resigned and within 24 hours they were made the Ministers – whatever is the money portion, I do not want to say – for the first time in this country ...*(Interruptions)* To save democracy, I may not be here. You are the senior-most Member of this House of India in the exalted Chair. I beg of you to tell the Government to bring measures to amend the Constitution to see that this situation does not happen. Only 10 Members are resigning today and next morning taking oath. ...*(Interruptions)* I am sorry; this practice is there not from today. ...*(Interruptions)* I only sincerely request your goodself to take remedial measures, to ask the Government to bring an amendment to the rules and regulations so far as the elections are concerned in this country. These types of things should not happen. ...*(Interruptions)*

**THE MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION AND
MINISTER OF CHEMICALS AND FERTILIZERS (SHRI D.V. SADANANDA GOWDA):**

Madam Speaker, we have seen since last eight months there is a big infight between JD(S) and Congress. ...*(Interruptions)* It is not only between JD(S) and Congress but also inside Congress, there is a big fight. In the resort, Congress MLAs fought with each other. They were in the hospital for 10 days. It is a shame on their part. They are not able to keep their house in order. Now, in order to save the CM's Chair, these people are doing all these fake activities. ...*(Interruptions)* It is a matter that has to be debated on the floor of the House. If the House is running there in Karnataka, why are they fighting here? They do not have any base there.

Now, they are coming with this fake audio and video. They should authenticate the video. In order to save the CM's Chair, they are doing this 'drama'. They are doing this 'Kar- Nataka'. These people have joined together and are doing all these things. All these

things are false. The name of the Speaker has been brought here. ...(*Interruptions*) It should not have been the case. All those things which have been uttered by hon. Kharge Ji and Devegowda are false. It is far from truth. Let them fight there in their lower House.

HON. SPEAKER:

Shri Bhairon Prasad Mishra is permitted to associate with the issue raised by Shri D.V.Sadananda Gowda.